

distribution through cards/permits, and ensure that any such system if necessary do not become an irritant or deterrent in smooth and quick off-take of fertilisers.

#### Eradication of Illiteracy

4589. SHRI G. Y. KRISHNAN:

SHRI C. K. JAFFER  
SHARIEF:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the amount spent by Government to eradicate illiteracy in the country, State-wise, during the year 1972-73;

(b) the names of the voluntary organisations working to eradicate illiteracy in the country, State-wise and

(c) the percentage of illiteracy in the country, State-wise, amongst males and females, separately?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (c). Information is being collected and will be laid on the Table of the Sabha.

(b) Government do not have information of all the voluntary organisations that are working to eradicate illiteracy in the country.

#### Sugar Supplied to Employees by Sugar Factories in Bihar

4590. SHRI RAMAVATAR SHASTRI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether sugar factories get sugar quota from the Government on the basis of the employees' strength in their respective factories;

(b) if so, the number of employees shown by each sugar factory of Bihar in the season of 1973-74 and the off season and the quantum of sugar supplied to each employee; and

(c) the quota given to each sugar factory for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNA-SAHAB P. SHINDE): (a) Yes, Sir.

(b) and (c). A statement showing the strength of workers during the season and off season and quantity allotted for gate sale quota to meet the requirements of factory employees in respect of Bihar sugar factories for the season 1973-74 is laid on the Table of the House. [Placed in Library. See No. LT-8770/74]. The allotment of gate sale quota to each factory is made at the rate of 3 Kg. per worker per month.

#### Charges Levelled against Shri Bishan Singh Bedi

4591. SHRI INDRAJIT GUPTA:

SHRI SUKHDEO PRASAD  
VERMA:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the specific charges levelled against Shri Bishan Singh Bedi by the Cricket Control Board and his reply thereto;

(b) whether Shri Bedi had complained that the member of the Indian Cricket Team to England in 1974 were deprived of the full quota of foreign exchange allotted for their expenses; and

(c) if so, whether this complaint has any substance and the action taken in the matter?